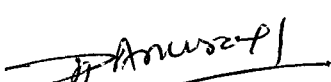


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

QA/TA/MP. No. 383 /1995

H2D Anuragi & another Versus Union of India and another

Date of Order	Orders
30.8.1995	Applicants S/Shri H.D. Anuragi and N.R. Lega in person <u>CORAM:</u> HON'BLE MR. O.P. SHARMA, MEMBER (ADMINISTRATIVE) HON'BLE MR. RATTAN PRAKASH, MEMBER (JUDICIAL) <u>O R D E R</u> (PER HON'BLE MR. O.P. SHARMA, MEMBER (ADMINISTRATIVE)) The applicants pray for permission to withdraw the application. Permission is granted. The application is dismissed as withdrawn.  (RATTAN PRAKASH) MEMBER (J)  (O.P. SHARMA) MEMBER (A)  2268 Central Administrative Tribunal Jaipur Bench, JAIPUR Certified That this document is Required To Be Filed in the Case is Fit For Consignment to Record.  Section Officer (Judicial) Dealing / Sr. Record Keeper Dist No. 14  (H.D. Anuragi)  (N.R. Lega)